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various nomenclature involving day to day collection of small deposits by collection agents at the door steps of the depositors. The deposit collectors are not employees of banks but canvassing and collection agents of banks and are paid only commisssion on business procured by them and at rates prescribed by each individual banks.

The continuation of the Scheme of Collection the Daily Deposit considered/examined in consultation with Reserve Bank of India and Indian Banks' Association. IBA have advised member banks that they take their own view regarding the Daily Deposit Collection Scheme in the matter of introduction or to give it up or to modify in the light of their experience and other factors such as the Scheme in general has been found uneconomical; there is dispute raised by daily/tiny deposit collectors claiming that they are regular bank employees; the Scheme is considered fraud prone etc.

Loan Advanced by Banks under Self-Employment Scheme

1916. SHRI ANIL BASU: Will the Minister of FINANCE be pleased to state:

- (a) the quantum of loan advanced by the nationalised banks against Self Employment Scheme since the announcement of the programme, in August, 1983;
- (b) whether any assessment has been made as to the generation of employment and repayment of loan during the last two and a half years; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Under the self-employment scheme introduced in the year 1983-84, banks have sanctioned loans amounting to Rs. 401.54 crores for the year 1983-84 and Rs. 429.53 crores for the year 1984-85.

- (b) No. Sir.
- (c) Does not arise.

Loan from International Monetary Fund

1917. SHRI ANIL BASU: Will the Minister of FINANCE be pleased to state:

- (a) whether the Union Government have taken any decision in favour of loan from International Monetary Fund for 1988; and
- (b) if so, the reasons for such a decision?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) No, Sir.

(b) Does not arise.

Training to Bank Guards

1918. SHRI BANWARI LAL PUROHIT: Will the Minister of FINANCE be pleased to state;

- (a) whether keeping in view the steep rise in bank dacolties in the country particularly in the capital, Government propose to provide adequate training to the bank guards;
- (b) if so, in what way such training is proposed to be given to the bank guards:
- (c) the number of bank dacoities taken place during the last two years due to negligence of the bank guards in the capital; and
- (d) to what extent the recurrence of bank dacoities will be stopped after providing adequate training to the bank guards?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a), (b) and (d) As a measure to improving security in banks, steps are being taken to provide training to the armed guards of public sector banks at Delhi.

(c) The present data collecting system does not yield the information asked for. However, as reported by Reserve Bank of India. all dacoities/robberies had taken place in public sector banks in the capital during the years 1984 and 1985.

World Bank Aid for Projects of Oil India Limited

1919. SHRI BANWARI LAL PUROHIT: Will the Minister of FINANCE be pleased to state:

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- (a) whether it is a fact that the World Bank is considering to finance India for several projects of Oil India Limited which are proposed to be taken up in the next five years :
- (b) if so, the amount of loan expected for the said purpose; and
- (c) how the said loan amount will be spent?

THE MINISTER OF STATE IN THE MINISTRY **FINANCE** OF (SHRI JANARDHANA POOJARY): (a) to (c) The project is under discussion with the World Bank.

Raids on F.C.I. Godown at Gheora

LAL 1920. SHRI BANWARI PUROHIT: SHRI NARAYAN CHOUBEY: DR. B.L. SHAILESH:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether the officials of the Directorate of Industries and Weights and Measures Department raided recently at the Food Corporation of India godown at Gheora and found most of the wheat bags which were ready for delivery to Fair Price Shops short in weight;
 - (b) if so, the details thereof;
- (c) whether any responsibility has been fixed and action taken against the guilty employees of Food Corporation of India:
 - (d) if so, the details there of; and
- (e) trapreventive measures taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI A.K. PANJA): (a) and (b) On 31-1-1986, Weights and Measures Department of Delhi Administration weighed at random 10 bags out of 30 bags of wheat issued by Food Corporation of India at its Ghavera depot to Delhi State Civil Supplies Corporation for distribution through fair price shops and found shortages of 24.5 kgs.

Written Answers

- (c) and (d) Food Corporation of India is investigating the matter with a view to fixing responsibility on its employees for their lapse.
- (e) The Food Corporation of India has been directed to ensure standardisation of bags as also 100% weighment of stocks

Boosting Trade with West Germany

- 1921. SHRI BANWARI LAL PUR-OHIT: Will the Minister of COMMERCE be pleased to state:
- (a) whether West Germany has shown its keen interest to boost trade activities with India during the recent visit of Indian delegation there:
 - (b) if so, the details of the talks held:
- (c) the present position of trade with West Germany in each item; and
- (d) the way trade activities between the two countries will be explored?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER): (a) and (b) No official delegation from India has visited FRG for trade talks with the FRG authorities during the recent past. Bilateral trade was, however, one of the items taken up for discussion at the 6th Meeting of the Indo-FRG Joint Committee held in Aug. 1985. The Indian side underscored the need for improving access of Indian products to the German market in view of the trade deficit. The German side showed understanding for the Indian concern and both sides wanted to make efforts towards improvement within the scope of their respective possibilities.

(c) India's trade position with FRG during the last couple of years is as follows:

(Value in Rs. crores)

Exports	Imports	Balance of Trade
1983-84 375.28	1120.42	-744.54
1984-85 470.95	1297.75	826.80